

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 3731
TO BE ANSWERED ON 05/04/2023

PAYMENT OF OUTSTANDING OF MGNREG SCHEME

3731 SMT. RANJEET RANJAN:

Will the Minister of Rural Development be pleased to state:

- (a) the reasons for non-payment of dues amounting to ₹ 4,447.92 crores under MGNREGS until December 2022;
- (b) by when Government is planning to pay all these dues; and
- (c) whether Government has considered amending the MGNREG Act 2005 to change the contribution of funds from 100 per cent by Government to 60-40 per cent split between the Centre and the States, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) & (b) Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment scheme. Under Mahatma Gandhi NREGS, States/UTs furnish funds release proposals to Government of India. The Ministry releases funds periodically in two tranches with each tranche consisting of one or more installments, keeping in view the “agreed to” Labour Budget, demand for works, opening balance, pace of utilization of funds, pending liabilities, overall performance and subject to submission of relevant documents by the States/UTs.

Fund release to the States/UTs is a continuous process and Central Government is committed in making funds available to States/UTs for the implementation of the Scheme as per the demand for work on the ground.

(c) No, Sir.
